

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 61/01296/2020

This the 16th day of February, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)



Mohd. Asif S/o Mohd. Rafiq, R/o Thera, Tehsil Mendhar, District Poonch, age 25 years.
.....Applicant

(Advocate: Ms. Manpreet Kaur proxy to Ms. Surinder Kaur)

Versus

1. State of Jammu and Kashmir, through Chief Secretary, Govt. of J&K, Civil Secretariat, Jammu.
2. Commissioner/Secretary to Govt. Education Department Govt. of J&K, Civil Secretariat, Jammu.
3. Director, School Education, Srinagar.
4. Jammu and Kashmir State Services Selection Board, Board through its Chairman, Sehkari Bhawan, Rail Head Complex, Jammu.
5. Chairman, Jammu and Kashmir State Services Selection Board, Sehkari Bhawan, Rail Head Complex, Jammu.
6. Secretary, Jammu and Kashmir State Services Selection Board, Sehkari Bhawan, Rail Head Complex, Jammu.
7. Administrative Officer, Jammu and Kashmir State Service Selection Board, 1-D/C Green Belt Park, Gandhi Nagar, Jammu.
8. Sarfraz Ahmed, S/o Mumtaz Khan R/o Gulhotta Mendhar, Poonch.
9. Mohd. Mushtaq, S/o Sakhi Mohd. R/o Mankote Mendhar, Poonch.
.....Respondents

(Advocate: Mr. Rajesh Thappa, Id. DAG)

ORDER [O R A L]

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

At the outset, learned counsel for the applicant submits that this O.A.

may be disposed of as she has no instruction from her client to pursue the case and he has not been appearing. Learned counsel for the respondents has no objection.

2. Accordingly, the O.A. is dismissed due to non-prosecution of applicant.

**(ANAND MATHUR)
MEMBER (A)**

**(RAKESH SAGAR JAIN)
MEMBER (J)**

/M.M/

